

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO. 2623
ANSWERED ON 16.12.2025

IMPLEMENTATION OF THE SVAMITVA IN HIMACHAL PRADESH

2623: SHRI ANURAG SINGH THAKUR:

Will the Minister of PANCHAYATI RAJ be pleased to state:

(a) the district wise number of villages/hamlets surveyed under the SVAMITVA Scheme, the total area mapped, and the number of property cards issued to date and the Gram Panchayats covered, along with progress of drone surveys, parcel mapping, property card issuance and integration of ownership records with the State land-record system, district-wise in Himachal Pradesh;

(b) whether various State Government departments, such as Revenue, Rural Development, Survey and Settlement, and IT are coordinating effectively with the Centre for seamless implementation of SVAMITVA scheme;

(c) the measurable benefits in the State such as increased local revenue mobilisation, bank credit facilitated and land-dispute resolution after surveys;

(d) whether the Government has addressed technical challenges in hilly/forest areas through special guidelines, if so, the details thereof;

(e) the status of convergence with State e-governance platforms and national land-record databases; and

(f) the capacity-building and grievance-redressal measures undertaken?

ANSWER

THE MINISTER OF PANCHAYATI RAJ

(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)

(a) In Himachal Pradesh, under SVAMITVA Scheme, drone survey has been completed in 13,920 villages with an estimated area of nearly 55 sq km, where 5,419 property cards have been prepared for 364 villages. Nearly 38 lakh property parcels have been digitized. In all, 3,353 Gram Panchayats have been covered with drone survey and property cards have been distributed in 114 Gram Panchayats. All the property cards are digitally linked to State revenue records. District wise details are at **Annexure-I**.

(b) The Survey of India and various State Government Departments such as Revenue,

Panchayati Raj, and the IT department are coordinating for seamless implementation of SVAMITVA Scheme in Himachal Pradesh.

(c) As per information available with the Ministry of Panchayati Raj, there has been no reported increase in local revenue mobilization, bank credit or resolution of land disputes in Himachal Pradesh.

(d) There are no special guidelines issued specifically for hilly or forest areas under the SVAMITVA Scheme. The existing scheme framework applies uniformly across all regions, including hilly and forested areas. Wherever required, State Government and Survey of India adopt operational adjustments such as optimizing flight paths, using appropriate ground control points and conducting additional field verification to address local terrain-related challenges.

(e) As per information available with the Ministry of Panchayati Raj, SVAMITVA data is not integrated with any State e-governance platforms or national land records database.

(f) Survey of India undertakes capacity-building activities from time to time for officials including Tehsildars, Patwaris and other field staff, to support ground verification of maps generated under the Scheme. For grievance redressal related to property cards, the Himachal Pradesh Abadi Deh (Record of Right) Act, 2021 provides a 60-day period during which property owners may submit claims or objections regarding the draft property cards before their finalization.

Annexure-I

Annexure referred to in reply to part (a) of the Lok Sabha UnStarred Question No. 2623 to be answered on 16.12.2025 regarding 'Implementation of SVAMITVA in Himachal Pradesh'.

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Districts	Drone Flying completed (No. of villages)	Property cards prepared (No. of villages)	Number of property cards prepared	Area covered (Sqkm)	Parcels digitized	GPs covered with drone survey	GPs covered with Property cards
BILASPUR	825			3.3	282085	175	
CHAMBA	872			3.488	239914	287	
HAMIRPUR	1490	364	5419	5.96	309725	248	114
KANGRA	2913			11.652	1245138	759	
KINNAUR	125			0.5	36646	64	
KULLU	339			1.356	73785	173	
LAHAUL & SPITI	205			0.82	33826	43	
MANDI	2392			9.568	547569	552	
SHIMLA	1828			7.312	331965	405	
SIRMAUR	693			2.772	144358	226	
SOLAN	1769			7.076	401172	237	
UNA	501			2.004	204175	184	
TOTAL	13920	364	5419	55.808	3850358	3353	114

Source: As per information provided by Survey of India and State Revenue Department
